



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

NO.HC.VII-87(Pt.II)/2007/ 4523 /A

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 29th August, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your email dated 29.08.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 29.08.2019, as prayed for. An Additional District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/ 4524 /A, dated 29.8.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

sd/-
29/8/19

JT. REGISTRAR (VIGILANCE)

Rdgp